IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CAA-253(PB)/2017

IN THE MATTER OF:

M/s Compact Colonisers Pvt. Ltd. & Jindal APPLICANT / PETITIONER Exports Ltd.

SECTION:

Under Section 230-232

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Suman Kumar, Advocate

For the RESPONDENT

ORDER

Learned Counsel for the petitioner is present and seeks for short adjournment. Let the matter be posted on 20th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)